

CC No. 266/19
CBI Vs. Ishma Arora & Ors.

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020, 26/DHC/2020 dtd. 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. K. G. Mishra, Ld. Counsel for (A-3), Sh. Shivendra Singh, DLSA Remand Advocate along with Sh. Gaurav, Advocate from Tihar Jail for accused Sandeep Khera (A-4).

24.08.2020 (At 12:00 PM)

Present : Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI.
Sh. K. G. Mishra, Ld. Counsel for A-3.
Sh. Shivendra Singh, DLSA Remand Advocate along with Sh. Gaurav, Advocate from Tihar Jail for accused Sandeep Khera (A-4).

Accused Ishma Arora (A-1), Nitin Kumar Arora (A-2) and Amit Verma (A-7) not produced/joined from JC.

Accused Rajiv Kumar Dogra (A-3) and Sudhir Kumar (A-5) are present on bail.

Accused Sandeep Khera (A-4) produced/joined from JC (Central Jail) along with Operator Sh. Aman.

Accused Suresh Kumar (A-6) not present.

The matter was proceeding at the stage of PE.

It is informed by the Reader of this Court that neither accused Suresh Kumar (A-6) nor his counsel could be contacted.

It is further informed that Accused Ishma Arora (A-1), Nitin

Kumar Arora (A-2) and Amit Verma (A-7) have not been produced/joined from JC.

Put up for PE on **30.09.2020**.


In the meantime, issue production warrants qua accused persons Ishma Arora (A-1), Nitin Kumar Arora (A-2) and Amit Verma (A-7) for the NDOH.

Court notice be also issued to accused Suresh Kumar (A-6) for the NDOH.

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.


(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/24.08.2020